IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

(CAA)- 216(ND)/2017

IN THE MATTER OF:

M/s. Skymap Healthcare (P) Ltd

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 06.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Taruna Kalra, Company Secy.

For the Respondents

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved in 2nd Motion (ADMISSION)

(R. VÁRADHARAJAN) MEMBER (JUDICIAL)

Surjit 06.9.2017